

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 14917-JK (LD ) of 2024**

**DATED:- 21- 08 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

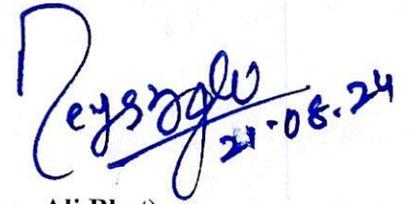
Secretary to Government

Dated:- 21 - 08 - 2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
21-08-24

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No. 14917-JK(LD) of 2024 dated 21.08.2024**

<b>SNo.</b>	<b>Title and type</b>	<b>OIC</b>
1	OA No. 362/2024 titled Sanji Ram and Ors Vs UT of J&K and ORs	<b>Mr Nasir Ahmed Butt, Assistant Director, Trade &amp; Store/Adm</b>
2	OA No.. 527/2024 titled Mr Nasir Ahmed Butt Assistant Director Trade & Store /Adm	<b>Mr Nasir Ahmed Butt, Assistant Director, Trade &amp; Store/Adm</b>
3	CCPS 25/2024 titled Abdul Rashid Zargar Vs Zubair Ahmed & Ors	<b>Mr Nasir Ahmed Butt, Assistant Director, Trade &amp; Store/Adm</b>
4	CP/201/2024 titled Shabina Naz Vs Zubair Ahmed and Ors	<b>Mr Anayatullah Sheikh Assistant Director Doda</b>
5	CP 138/2023 titled Romesh Singh Vs Zubair Ahmed & Ors	<b>Mr Nasir Ahmed Butt, Assistant Director, Trade &amp; Store/Adm</b>
6	TA No.2487/2021 in WPC No.397/2020 titled Ghulam-Ud-Din wani Vs UT of J&K and Ors.	<b>Mr. Reyaz Ahmad Shah, Dy. Director, FCS&amp;CA Kashmir</b>

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*Reyaz*